

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.105
New IA/3606/ND/2024 IN IB/2552/ND/2019

IN THE MATTER OF:

Creative Infraheights Pvt Ltd	...	Applicant
Versus		
JBK Developers Pvt Ltd	...	Respondent

Under Section 9 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhinav Sharma
For the Respondent :
For the RP : Adv. Parul

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3606/2024:-

This Application has been filed under Section 60(5) of IBC. Learned Counsel for the RP appeared through VC and submitted that they already received the copy of the application and need some time to file reply. List the matter on **01.08.2024**. In the meantime, RP is directed to file reply with an advance copy to the other side.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)